

TOURISM

326. { **Shri Ibrahim:**
Shri D. C. Sharma:

Will the Minister of Transport be pleased to lay a statement on the Table of the Sabha showing the amount of subsidies given to the various States during 1955-56 for encouraging tourist traffic?

The Deputy Minister of Railways and Transport (Shri Alagesan): A statement is attached See Appendix III, Annexure No. 64]

UNLICENCED RADIO TRANSMITTERS

327. **Chaudhuri Muhammed Shafiq:** Will the Minister of Communications be pleased to state:

(a) the number of unlicensed Radio-transmitters seized by Government in 1955; and

(b) the number of arrests made in this connection?

The Minister in the Ministry of Communications (Shri Raj Bahadur): (a) and (b). Complete information in respect of the States of Bengal, Bihar, Bombay, Delhi, Madras, Orissa, Punjab and Uttar Pradesh is awaited. Of the remaining States one transmitter was seized in Saurashtra and only one arrest was made in that connection.

KASHMIR MAIL

328. **Shri R. K. Gupta:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that only one coach consisting of one composite first, second and third class coach is attached with 305 Up, and 306 Down (Kashmir Mail) to run daily between Delhi and Patiala Stations;

(b) whether Government are aware of the difficulties and inconvenience to passengers for want of accommodation in the through coach; and

(c) if so, what steps Government have taken in the matter?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, one composite first, second and

third class coach runs between Delhi and Patiala by trains Nos. 305/347 and 348/306.

(b) and (c). There is some overcrowding in the third class accommodation provided in the composite coach but due to the trains concerned running at present with the maximum permissible load, it is not feasible to run an additional coach between these points for third class passengers. The possibility of replacing the existing coaches on this through service with other coaches providing a higher proportion of III class accommodation is under examination. This will be arranged as soon as possible.

DELHI-SIRSA PASSENGER TRAIN

329. **Shri R. K. Gupta:** Will the Minister of Railways be pleased to state:

(a) whether Government are aware that 1 BDS, the Delhi-Sirsa passenger train on Northern Railway very seldom runs to time and is often late by hours;

(b) if so, whether Government are aware that the late running of this train is causing inconvenience to the public particularly to those who have to catch the Ludhiana bound passenger train at Hissar; and

(c) the steps proposed to be taken by Government in this matter?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The performance of this train was not satisfactory during the period August, 1955 to January, 1956.

(b) Yes.

(c) The following steps have been taken to improve the punctuality performance of No. 1 BDS:—

(i) Day to day watch on the running of the train at both the Divisional and Headquarters' level is being maintained.

(ii) Deputing of officers and Inspectors to travel by the train to improve its running by taking up delays on the spot.